

**Annex V****(Paragraph 10)**

Name of the bank /District

Statement showing the details of counterfeit banknotes detected in the  
branch during the month of \_\_\_\_\_**A. Details of counterfeit notes detected**

Type of detection	Name of branch / currency chest	Denomination-wise Details in pieces						Total pieces
		10	20	50	100	500	1000	
FIR								
Non-FIR								

**B) Details of cases filed with police**

	Pending with Police at the beginning of the month	Sent to Police during the month under report	Returned by the Police	Pending with the Police at the end of the month
No. of cases				
No. of pieces				

NB: Each FIR lodged comprises one case. The total number of forged notes covered by the FIR may be indicated in each of the columns above.

Forwarded to: -

1. The General Manager/Deputy General Manager, Reserve Bank of India, Issue

Department, \_\_\_\_\_

(Signature)

Name &amp; Designation of the Authorised Official